27,20

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 73, 74 and 76/2017 with C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company:

Sanil Sahu & Ors.

V/s.

Vishwa Organics Pvt Ltd.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Vaibhavi Nanavati

Admonte

Oriq. felitioner

2. Iraclité Shah

Advocak.

ORDER

Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah present for Original Petitioner. None present for Respondents.

Respondents no. 2 and 5 sent letter for adjournment.

List the matter on 17.08.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

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Dated this the 12th day of July, 2017.